

SPECIAL BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/97(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER WARD 3(1) VS ROC WB [IN THE MATTER OF PROCURE REALESTATE PRIVATE LIMITED]
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr.Chandanji, AROC] For the RoC

ORDER

1. None appears for the ITO. AROC for the office of RoC present.
2. RoC report has been filed.
3. Post this matter on **18/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**